

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 146/2015

New Delhi, this the 2nd day of August, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Swapan Deb,
Sr. Design Officer Gr-I,
Aged about 56 years,
S/o Late Shri Jyotirmoy Deb,
R/o 38, Popular Apartments,
Sector-13, Rohini,
Delhi-110085. .. Applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

Union of India & Ors. through:

1. The Secretary,
Ministry of Defence,
South Block, New Delhi.

2. The ACOP (AC),
Integrated Head Quarters,
Ministry of Defence (Navy),
New Delhi – 110 001.

3. The Principal Director,
Directorate of Civilian Personnel,
Integrated Head Quarters,
Ministry of Defence (Navy),
New Delhi – 110 001. .. Respondents

(By Advocate : Shri Ashok Kumar)

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Learned counsel for the applicant states the relief claimed by the applicant in the O.A. has been granted by the respondents, i.e. DPC has been held and the applicant has been promoted to the post of Principal Design Officer (Construction) .

2. The O.A. is, therefore, disposed of as infructuous. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/